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the progress made in trade and economic cooperation between the two countries. They also reviewed the Indo-Romanian Trade Protocol for 1982. The Indian side stressed the, need to closely monitor actual shipments to ensure that the contracts concluded are fully implemented. Both sides agreed to make earnest efforts to achieve actual trade turnover of Rs. 330 crores in 1982. Both sides also recognised the scope of joint execution, joint tendering and sub-contracting in third country projects, especially in the field of power, steel, textiles and petro-chemieal sectors. It was also agreed that apart from know-how and equipment, Indian consultancy and Managerial services could also be associated in the execution of these projects.

3. A protocol was signed on 29th of April, 1982 by the leaders of two delegations reflecting the aforesaid decisions. It is, expected that this will lead to increase in volume and diversity of exports to Romania, from this country.

Statement

List of members of the Romanian delegation

- 1. H.E. Mr. Neculai Agachi-Minister of Metallurgical Industry (Lea-ler).
- 2. Mr. Stefan Voinov-Director, Ministry of Foreign Trade.
- 3. Mr. Eugen Ionescu-Trade Commissioner, Romanian Trade Office.
- Alevandru—Director, 4. Mr. Octav Ministry of Metallurgical Industry.
- '5. Mr. Valeriu Barbulescu—Director, Ministry of Machine Building Industry.
- Gheorghe Tudor—Counsellor, 6. Mr. Ministry of Foreign Trade.
- 7. *iJLr*. Petre Mateescu—Counsellor, Ministry of Foreign Trade.
- Tudor Iordan—Counsellor, Ministry of Machine Tools, Electronics and Electronics Industry.

9. Mr. Nicolae Stanciu—Counsellor, Ministry of Chemical Industry.

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10. Mr. Ovidiu Buluc—Counsellor, UZINEXPORT-IMPORT CO.

Removal of Chairman, NTC (Eastern Zbiie)

- **SHYAM** 1412. SHRI SUNDER MOHAPATRA: Will the Minister of COMMERCE be pleased to state;
- (a) whether it is a fact that there was an enquiry against Shri Chatter-jee, Chairman of NTC (Eastern Zone) and that the Committee found him guilty thereafter Government had issued orders for his removal; and
- (b) if so, whether even after this order the still continues to hold the same post?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b) Shrl Chatterjee is not the Chairman of NTC (Eastern Zone) and the present Chairman-cum-Managing Director of NTC (WBABO) has not been found guilty on the basis of any regular inquiry.

Collapse of over.head water tank, in Ordnance Factory, Itarsi

- 1413. SHRI ROSHAN LAL: the Minister of DEFENCE be pleased to refer to answers to the Unstarred Questions 2997 and 105 given in the Rajya Sabha on the 24th December, 1981 and 27th April, 1982 respectively and state:
- (a) whether report of the Court of Inquiiy ordered to look into the factors leading to the collapse of over-, head tanks including the one in Ordnance factory, Itarsi has been received; and
- (b) if so, what are the details thereof and what action has been taken against the persons responsible for the defective construction of overhead water tanks?